

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2105
ANSWERED ON:05.12.2014
DA OF CENTRAL GOVERNMENT EMPLOYEES
Kateel Shri Nalin Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Dearness Allowances (D.A.) of the Central Government employees' salary has crossed 100 percent;
- (b) if so, whether Government proposes to merge this increased D.A. along with their basic salary;
- (c) if so, the details thereof; and
- (d) if not the reasons therefor?

Answer

MINISTER OF FINANCE (SHRI ARUN JAITLEY)

- (a) Yes Sir.
- (b) No Sir.
- (e) In view of (b) above, the Question does not arise.
- (d) The Sixth Central Pay Commission had not recommended merger of Dearness Allowance with basic pay at any stage. This has been accepted by the Government vide Resolution dated 29 August, 2008.